


**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/136/2016
NAME OF THE PETITIONER(S) : Serum Institute of India Limited & 5 Others
NAME OF THE RESPONDENT(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① S. BHARATH FOR MS. CHITKA NARAYAN	COUNSEL FOR PETITIONERS	S. Bharath
2. Priyadarshini . N Akul Jain For T.K. Bhaskar	Counsel for R1 to 7	
3. Parvita Venkateswaran For Preeti Mohan	R 9	Pals

ORDER

Counsel for petitioner present. Counsel for R1 to R7 and counsel for R9 are present. Counsel for petitioner prayed time for submitting arguments. Time extended at request. Put up on 21.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)